



Honourable Shri Justice Bhushan Ramkrishna Gavai

B.Com., LL.B.

2003

Justice Bhushan Ramkrishna Gavai was born on November 24, 1960. He was enrolled as an Advocate on March 16, 1985. He practiced for 17 years at the Bombay High Court in Constitutional, Administrative, Civil, Criminal, Service Laws, Taxation Law, Municipal & Panchayat Laws, Co-operative Laws, Educational Laws etc. He specialized in Constitutional and Administrative Laws. He worked as Standing Counsel for Nagpur Municipal Corporation, Amravati Municipal Corporation and Amravati University held the office of Assistant Government Pleader and Additional Public Prosecutor during 1992-1993 and held the office of Government Pleader and Public Prosecutor, Nagpur Bench of Bombay High Court since January, 2000. He was appointed as an Additional Judge of the Bombay High Court on November 14, 2003 and appointed as a permanent Judge on November 12, 2005.